

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.69/Chd/Pb/2018

In the matter of:

Punjab Accumulators Pvt. Ltd. ...Petitioner.

Vs.

Registrar of Companies, Punjab & Chandigarh. ...Respondent.

Present: Mr. Karanveer Jindal, Advocate for the petitioner.

Learned counsel for the petitioner seeks time to file some more documents to argue the case. List the matter on 02.05.2018. Let the documents alongwith the affidavit of the authorised representative of the company be filed at least three days before the date fixed.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

April 05, 2018
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